

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).4393/2012

(From the judgement and order dated 04/04/2012 in CRA No.409/2002, of The HIGH COURT OF U.P AT LUCKNOW)

MASIHUDDIN AHMAD KHAN

Petitioner(s)

VERSUS

STATE THR. C.B.I.

Respondent(s)

(With appln(s) for exemption from filing O.T. and suspension of sentence and office report)

Date: 21/08/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE SWATANTER KUMAR

For Petitioner(s)

Mr. Anupam Lal Das, Adv.
Mr. Arunabh Chowdhury, Adv.
Mr. V. Tomar, Adv.

For Respondent(s)

Mr. Sidharth Luthra, ASG
Mr. S. Nanda Kumar, Adv.
Mr. Imtiaz Ahmad, Adv.
Mr. A.K. Sharma, Adv.
Mr. Anirudh Gupta, Adv.

UPON hearing counsel the Court made the following
O R D E R

List the matter after four weeks, as prayed for.

| (DEEPAK MANSUKHANI)
| Court Master

| (M.S. NEGI)
| Court Master

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